## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 05 OF 2018**

Dated: 26th April, 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Punjab State Transmission Corporation Limited .... Appellant(s)

**Versus** 

Punjab State Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Poorva Saigal

Mr. Arvind Kr. Dubey

Counsel for the Respondent(s) : Ms. Anna Malhotra for R.1

## <u>ORDER</u>

Learned counsel for the respondents may file reply on or before 25.05.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on <u>06.08.2018</u>.

(Justice N. K. Patil) Judicial Member (I. J. Kapoor) Technical Member

ts/tpd